

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 152/2023

IN THE MATTER OF:

RAJARAM C. IYER

PETITIONER

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS.

RESPONDENT

N.D.O.H.: 04-04-2024

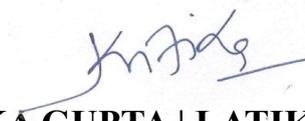
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New Delhi
Dated:01-04-2024

FILED BY:



KRITIKA GUPTA | LATIKA MALHOTRA
Counsel for Respondent No. 2 /DDA
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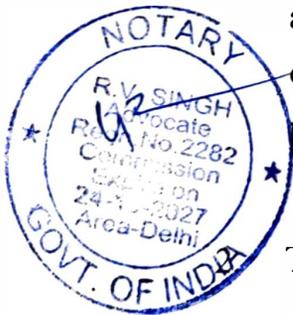
COMPLIANCE REPORT ON BEHALF OF
RESPONDENT NO. 2/DDA

I, Rameshwar Dayal, aged about 46 years, son of
Sh. PS Meena, working as Director (Horticulture South
East, office at Delhi Development Authority, ITO, Vikas Minar,
New Delhi, do hereby solemnly affirm and state on oath as
under: -

1. That I am presently working as Director (Hort) S/E, and as such
am duly authorised and competent to affirm the present Affidavit
on behalf of the Respondent No. 2 /DDA ("Answering
Respondent").

That this Affidavit has been drafted under my instructions and I
say that the facts stated therein are based upon records of the case
which I believe to be true and correct to the best of my
knowledge and belief.

3. That the Respondent craves leaves of this Hon'ble Tribunal to
reserve its liberty to file additional affidavit/ submissions during
the course of the proceedings, if the need so arises.



4. That vide Order dated 15-01-2024, the Hon'ble Tribunal was pleased to pass the following directions –

5. In view of the facts and circumstances of the case we consider it appropriate to direct DDA and MCD to upload on their official website the information regarding the number of parks in their jurisdiction and under their maintenance with all relevant details regarding name of the park, revenue number, geo coordinates, size, encroachments, if any, and steps taken for removal of encroachments and also the number of parks which are utilized for booking for organizing of private functions for social, religious or marriage purposes and to create a web-portal on which grievances regarding encroachment on parks, illegal cutting of trees and poor maintenance etc. may be made by the members of public/residents of the locality and to evolve appropriate mechanism for redressal of such grievances.

5. That the Respondent No. 2/ DDA maintains the information and details of all the parks under its jurisdiction. The information can be accessed as follows –

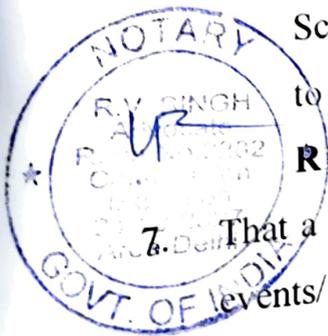
- a. Kindly visit the official website of DDA - <https://dda.gov.in/>
 b. At the top of the webpage, kindly click “Feedback”, which will open a drop- down menu. A screenshot is annexed as **Annexure R1**.

- c. In the drop-down menu, kindly click on the the 7th option – “Feedback on for maintenance of DDA Parks, which will lead to the following page - <http://119.226.139.196/crmdp/home.aspx> A screenshot is annexed as **Annexure R2**.

- d. The list of all the parks is available under the option of “Profile of DDA Parks” > 2nd option in the drop down menu- “List of Parks (Division wise)”, which will open



- c. Upon clicking "Online Public Services" the following page will appear- <https://dda.gov.in/online-public-services>. Screenshot is annexed herewith as **Annexure R7**.
- d. On the aforesaid page, under the "Title" Column, an option of "Online Booking of Community Hall, Parks, Open Spaces" is available. Kindly click on "Click here for detail" in front of this option, which will open <https://online.dda.org.in/Booking/Default.aspx>. Screenshot is annexed herewith as **Annexure R8**.
- e. On this webpage, the information regarding- DDA Event Parks Booking Policy, Online Booking For Event Park, Online Booking(Community Hall & Open Spaces)Emergency Booking for Community Hall, Documents to be Uploaded for Booking, List Of Community Hall, List Of Open Spaces, List Of Event Parks etc. is available.
- f. The list of parks is accessible at https://online.dda.org.in/booking/Lists/List_Event_parks.asp.
- g. The facility for making an online booking of the park can be accessed at <https://online.dda.org.in/Booking/booking.aspx?type=EP>. Screenshot is annexed herewith as **Annexure R9**. The form to be filled for booking is annexed herewith as **Annexure R10**.
7. That a total of 18 parks are available for booking for organizing events/functions subject to the terms and conditions of DDA's Booking Policy in this regard. The list of these parks is annexed herewith as **Annexure R11**. The Booking Policy is annexed herewith as **Annexure R12**.

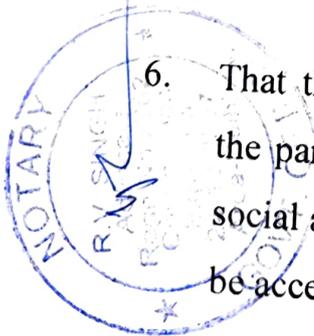


<http://119.226.139.196/crmdp/ParkLists.aspx> . A screenshot is annexed herewith as **Annexure R3**.

- e. Upon selecting a particular division, all parks under its jurisdiction can be seen. Upon clicking an entry for any of parks, the user will be redirected to a page, which will show the Address, Area (in acres), Names with designation and contact details of the officers responsible for the said park can be seen. Screenshots are annexed herewith as **Annexure R4 Colly**.
- f. The general public can provide direct feedback regarding the maintenance and upkeep of the park by accessing the option of "Registration of Feedback" - <http://119.226.139.196/crmdp/SearchPark.aspx>.
- g. Upon clicking the particular park, the user will be redirected to a complaint registration page for registering detailed feedback and complaints. Screenshots are annexed herewith as **Annexure R5 Colly**.
- h. The list of permissible activities in the parks is also published on <http://119.226.139.196/crmdp/activity.aspx> . Screenshot is annexed herewith as **Annexure R6**.

6. That the Respondent No. 2/DDA maintains the information of the parks/open spaces available for booking for organization of social and religious functions on its website. The information can be accessed as follows –

- a. Kindly visit the official website of DDA - <https://dda.gov.in/>
- b. At the top of the webpage, kindly click "Online Public Services"



- 8. That a perusal of the screenshots and the websites would show that a dedicated channel has been created for on which grievances, complaints and feedback can be registered by the general public. Contact details of officers responsible for each park has also been published to enable general public to approach the concerned officers for speedy grievance redressal.
- 9. That the Respondent No. 2/DDA is in the process of fine-tuning and making the information published on its website regarding the parks more comprehensive (such as by uploading latest photographs, KML files etc.).
- 10. That the Answering Respondent is committed to the cause of creating, protecting and maintaining the parks under its jurisdiction, and shall take all necessary steps and actions in pursuance thereof. The Respondent No. 2/DDA tenders its unconditional apology for the inadvertent delay of one day in filing of this Status Report on account of departmental exigencies.



DR. RAMESHWAR DAYAL
 Director (Hort.) South-East
 Delhi Development Authority
 Vikas Minar, I.T.O.,
 New Delhi-110002



VERIFICATION: Verified at New Delhi on this the ____ day of _____ 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

CERTIFIED THAT THE DEPONENT
 Shri/Smt/Km. Rameshwar Dayal
 S/o/W/o/D/o/Sr. Dr. Rameshwar Dayal
 Identified by F. Compta. DDA
 has solemnly affirmed that the contents of the affidavit which have been read over to him/her are true & correct to his/her knowledge.



DEPONENT
DR. RAMESHWAR DAYAL
 Director (Hort.) South-East
 Delhi Development Authority
 Vikas Minar, I.T.O.,
 New Delhi-110002

Notary Public, Delhi: 1 APR 2024

ANNEXURE R1- <https://dda.gov.in/>

The screenshot shows the Delhi Development Authority (DDA) website. At the top, there is a navigation bar with links for Home, Go to E-auction, FAQs, Sitemap, and Press Clippings. Below this is a main menu with icons for About Us, Tender, Debarred Contractor, Public Notices, Feedback, Online Public Services, Online Employee Services, and Contact Us. The central banner features the text "AFTER ENTHUSIASTIC RESPONSE TO DDA NOW OFFERS SEVERAL HOUSING SCHEMES" and "SCHEME STARTS 14.03.2024". It lists various schemes including Phase III of Festival Special Housing Scheme, 2024, Special Scheme for Government Employees, and others. A vertical feedback menu is overlaid on the right side of the banner, listing categories like "Feedback/suggestions from public for viability of housing to be constructed in various zones of DDA", "Community Hall Rating System", "Feedback on Sports Complex of DDA", "Feedback on DDA Housing Scheme-2017 of DDA", "Feedback on DDA Housing Scheme-2014 of DDA", "Feedback on Golf Course of DDA", and "Feedback for Maintenance of DDA Parks". The footer contains the DDA logo, contact information, and social media links.

ANNEXURE R2 - <http://119.226.139.196/crmdp/home.aspx>

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FEEDBACK ON MAINTENANCE OF DDA PARKS



[TSS & SOP/Orders/Circulars/Checklist](#) [Request to visitors/park users:-](#) [Entry of cars/scooters/cycles etc. is prohibited inside t](#)

[PROFILE OF DDA PARKS](#) | [REGISTRATION OF FEEDBACK](#) | [VIEW STATUS](#) | [WORKS COMPLETED](#) | [LOGIN](#) | [CONTACT US](#)



**Message of
Hon'ble Lieutenant Governor - Delhi**

“ Green spaces are the very lungs of a city. Such spaces help promote a healthy and balanced eco-system and in turn guarantee the health of the citizens. ”

[\[Read More...\]](#)




About DDA Parks

“ The City of Delhi, planned and developed by D.D.A., had diverse built heritage and bio-heritage.No doubt, DDA, despite pressures of urbanization and increasing population, has helped retain its grandeur and glory. ”

[\[Read More...\]](#)

Download mobile app by clicking/typing URL
<http://119.226.139.196/ddaweb/apkPage.aspx> **in**
mobile for uploading picture and help

You are visitor no :-
87329

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 For any further details, please email us at dirhortsouth@dda.org.in , dirhortnorth@dda.org.in

ANNEXURE R3 - <http://119.226.139.196/crmdp/ParkLists.aspx>

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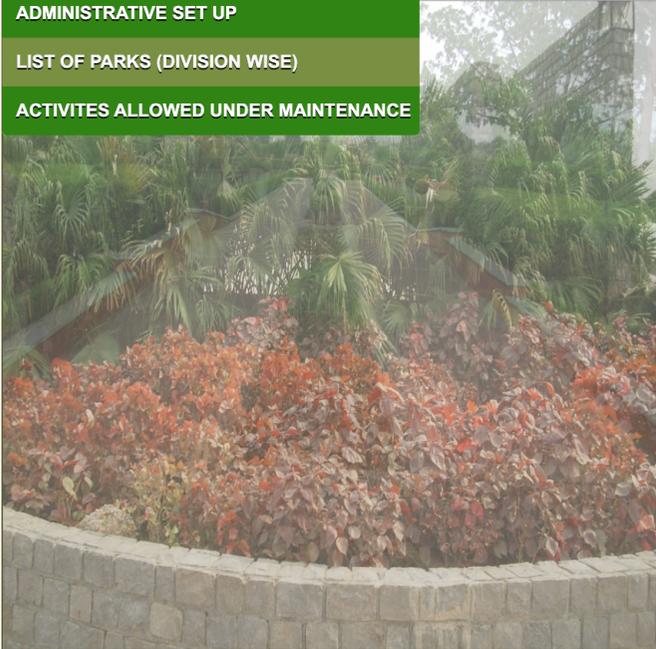
FEEDBACK ON MAINTENANCE OF DDA PARKS



TSS & SOP/Orders/Circulars/Checklist Cooking is not allowed inside the parks. Playing of cricket/football and gambling etc.

[PROFILE OF DDA PARKS](#) |
 [REGISTRATION OF FEEDBACK](#) |
 [VIEW STATUS](#) |
 [WORKS COMPLETED](#) |
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[ADMINISTRATIVE SET UP](#)
[LIST OF PARKS \(DIVISION WISE\)](#)
[ACTIVITES ALLOWED UNDER MAINTENANCE](#)



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119.226.139.196/crmdp/ParkLists.aspx

ANNEXURE R4 - <http://119.226.139.196/crmdp/ParkLists.aspx>

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FEEDBACK ON MAINTENANCE OF DDA PARKS

Request to visitors/park users:- Entry of cars/scooters/cycles etc. is prohibited inside

List of parks (Division wise)

Division --Select-- Ordinary Toilets Bio Toilets Both Toilets

- Horticulture Division-I
- Horticulture Division-II
- Horticulture Division-III
- Horticulture Division-IV
- Horticulture Division-V
- Horticulture Division-VI
- Horticulture Division-VII
- Horticulture Division-VIII
- Horticulture Division-IX
- Horticulture Division.-X
- Horticulture Division-Dwarka

Upon clicking Horticulture Division – 1, the following page will open

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FEEDBACK ON MAINTENANCE OF DDA PARKS



[Request to visitors/park users:-](#) [Entr](#)

List of parks (Division wise)

Division Horticulture Division-I Ordinary Toilets Bio Toilets Both Toilets

S.No	Name/Address of Parks	Area(in acres)	Bio Toilets	Ordinary Toilets
1	Aastha Kunj Ph-I, II, III (Kalkaji) i/c park around Kalkaji Temple	576313		4
2	Aff. M.P Green area Picnic Hut. Tugalakabad	234686.48		1
3	Aff. M.P, Green area at Tehkhand Ph-I near DESU sub station	513969		
4	Aff. M.P. Green area J.P. City Forest Ph-I, II	1760445		1
5	Aff. M.P. Green area at Kalkaji (Dhobi Ghat)	113316		1
6	Aff. M.P. Green area at Tehkhand Ph-II	200	1	
7	Aff. M.P.Green area between M.B. Road OIR Fortwall T.Bad	275196		
8	Children Park Dr. Ambedkar Nagar (Dakshin Puri)	19911.24		
9	Covering of Drain Nallah Lajpat Nagar P.S. to Barapulla Nallah (Rampul)	6265.72		
10	Covering of Drain Nallah Shani Dev Temple to Pant nagar Lajpat Nagar (Barapulla Nallah)	7972.59		
11	Distt Center Nehru Place Renovation Center Green Belt Royal Hotel to Kalkaji Mandir	13355		
12	Distt park R-Block G.K-I	50587.50		
13	Distt. Park Pkt. A-14 at Kalkaji Extn.	24356.81		
14	Green belt alongwith Captain Gaur Marg opp. Okhla Sabji mandi	6.85		
15	Khusro Park infront of Oberai Hotel at Nizamuddin	55921		

1 2 3

Upon clicking the first option, the following page will open –

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FEEDBACK ON MAINTENANCE OF DDA PARKS



Request to visitors/park users:- Entry of cars/scooters/cycles etc. is prohibited in

Details of Park	
Division	Horticulture Division-I
Address	Aastha Kunj Ph-I, II, III (Kalkaji) i/c park around Kalkaji Temple
Area(in Acres)	576313
Contact Persons	
Horticulture Work	
Dy. Director	Shri Chohal Singh
Office No	29254276
Office Address	Near Transport Authority, Sheikh Sara Ph. II, New Delhi - 110017
Asst. Director	Sh . Udham Singh
Office No	29254276
Office Address	Near Transport Authority, Sheikh Sara Ph. II, New Delhi - 110017
Civil Work	
Executive Engineer (Civil)	Sh. Arvind Kumar
Office No	9818942880
Office Address	Division SD-3. DDA Office Complex Seed Bed Park, Sharkarpur, Delhi
Electrical Work	
Executive Engineer (Electrical)	Sh. V. S. Dalai
Office No	23379123
Office Address	Division -13

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ANNEXURE R5 - <http://119.226.139.196/crmdp/home.aspx>

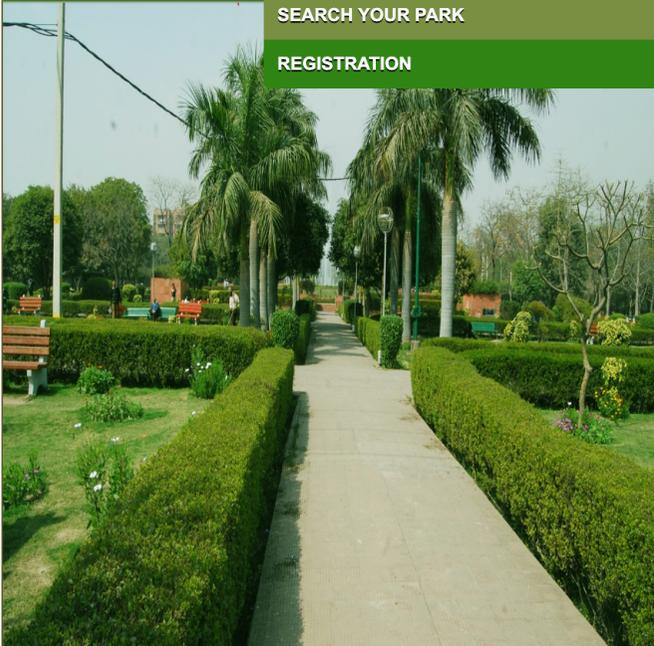
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FEEDBACK ON MAINTENANCE OF DDA PARKS

[TSS & SOP/Orders/Circulars/Checklist](#) [Request to visitors/park users:](#)

[PROFILE OF DDA PARKS](#) | [REGISTRATION OF FEEDBACK](#) | [VIEW STATUS](#) | [WORKS COMPLETED](#) | [LOGIN](#) | [CONTACT US](#)



SEARCH YOUR PARK

REGISTRATION

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ANNEXRUE R6 - http://119.226.139.196/crmdp/SearchPark.aspx

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FEEDBACK ON MAINTENANCE OF DDA PARKS



itors/park users:- Entry of cars/scooters/cycles etc. is prohibited inside the parks. Please avoid plucking of flow

Search Your Park

Show entries Search

S.No	Park Name/Address	Locality	Area (in Acres)
1	1080 LIG GH3 Houses sec-28 Rohini	sec-28 Rohini	1440
2	12 Hact. of land at Bhalswa.	Bhalswa.	30
3	122 Acre Land from Shooting rage to Haryana Border at T. Bad	Tughlakabad	493734
4	1800 LIG Houses sec-29 Rohini	sec-29 Rohini	118710
5	1811 DU's At Sector-18B, Dwarka PH-II(L & T)	Sector-18B ,Dwarka	19263.72
6	1840 Tentment Houses sec-26 Rohini.	sec-26 Rohini.	1.39
7	19.90 Hectare of land PSP no-2 Sec-23 Rohini	Sec-23 Rohini	0.56
8	1904 DUS Mega Project D-6 at Vasant Kunj	Vasant Kunj	50078
9	20+20 Mtr. wide road central verge 80 Mtr. Road Sector A-7 to Singhu Road Narela	Sector A-7 Narela	57710.22
10	240 MIG Houses at Madipur	Madipur	0.90

Showing 1 to 10 of 994 entries Previous Next

<http://119.226.139.196/crmdp/CompalintRegister.aspx>

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FEEDBACK ON MAINTENANCE OF DDA PARKS



[Request to visitors/park](#)

Note: Fields marked with (*) are mandatory

<p>Division * <input type="text" value="Horticulture Division-V"/></p> <p>Name * <input type="text"/></p> <p>LandLine No <input type="text"/></p> <p>Email ID <input type="text"/></p> <p>Pincode * <input type="text"/></p> <p>Feedback Type* <input type="text" value="--Select--"/></p> <p>Complaint Nature * <input type="text" value="--Select--"/></p> <p>Upload Image (Only .jpeg or .jpg file-Max size 100 kb) <input type="button" value="Choose file"/> No file chosen</p>	<p>Park * <input type="text" value="1080 LIG GH3 Houses se"/></p> <p>Gender <input type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Other</p> <p>Mobile No.* <input type="text"/></p> <p>Address * <input type="text"/></p> <p>Aadhar Number <input type="text"/></p>
--	--

ANNEXURE R7- <http://119.226.139.196/crmdp/activity.aspx>

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FEEDBACK ON MAINTENANCE OF DDA PARKS 

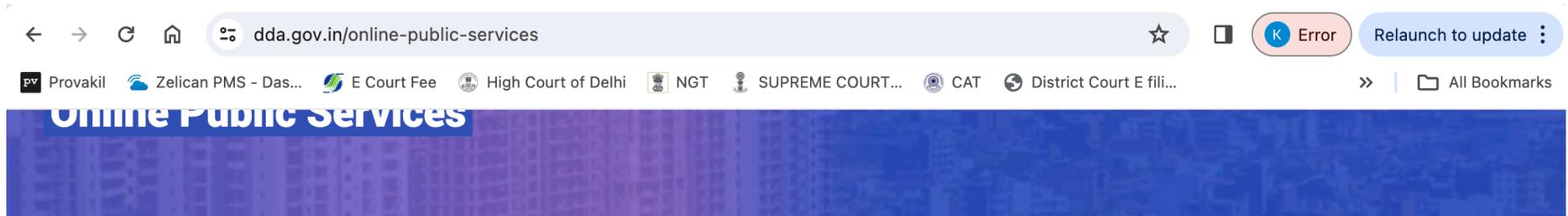
[Request to visitors/park users:-](#) [Entry of cars/scooters](#)

General Maintenance Activities

Horticulture ★	Civil ★	Electrical ★
1. Cleaning of Dustbin & Removal of Garden Refuse	1. Building Work - Painting of existing grill, gates in parks	1. Addition/Alteration/Providing fittings found missing
2. Cleaning/Sweeping of Lawn Area	2. Building Work - Removal of Malba/Building material rubbish which is usually left out at site after execution of civil works	2. Major Complaints - Replacement of starter
3. Making of Tree & Shrub thamlas including hoeing of hedge beds	3. Building Work - Repair of damaged footpath/toe wall	3. Major Complaints - Replacement/Addition GI of pipe
4. Moving of lawn through Machine/Bushcutter	4. Building Work - Repair of damaged/broken boundry wall	4. Major Complaints - Repair of accessories/control switch/switch gear in feeder pillar,etc.
5. Plantation of sapling of seasonal flowers	5. Building Work - Repair of damaged/broken existing grill/gate	5. Major Complaints - Replacement/Repair of junction box
6. Plantation of trees and shrubs	6. Building Work - Repair of damaged/broken pump house, rain shelter etc.	6. Major Complaints - Rewinding
7. Pruning of Hedge	7. Building Work - White wash/water proofing paint of boundary wall, pump house, rain shelter etc.	7. Minor Complaints - Replacement of MCB
8. Pruning of Trees & Shrubs Plants (# Timely pruning of Trees/Branches which are hiding/covering the lights/signage's)	8. Maintenance of toilets/bio-toilets	8. Minor Complaints - Replacement of bulbs
9. Repair of Children Play Equipment	9. Providing of sing boards/Display Boards/Play Cards (one time after award of work)	9. Minor Complaints - Replacement of choke
10. Repair of Dustbins	10. Redevelopment of bore well (one time after award of work)	10. Minor Complaints - Replacement of kitkats
11. Repair of Garden Benches	11. Sweeping, cleaning, watering etc. i.e. caretaking	11. Minor Complaints - Replacement of starter
12. Seasonal flowering beds & shrub plants beds hoeing	12. Water Supply/Sewage disposal/Storm water drain - Major Repair	12. Restoration of installations damaged due to constructions/other Operations, etc.
13. Spreading of murrham on kachha path	13. Water Supply/Sewage disposal/Storm water drain - Minor Repair i/c blockage	13. Repairs/replacement of Non-functioning of lights
14. Sweeping of Path / Jogging Track/ Parking Area		14. Repair of tubewell pump
15. Top dressing of Cow dung manure, Good Earth etc.		15. Regarding display of electric sign boards
16. Watering of Lawn/Plants		16. Regarding electric works in toilets
17. Weeding of Lawns		17. Regarding maintenence of existing water fountain
		18. Regarding maintenance of feeder pillar/electric box on light polls/electric wiring

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ANNEXURE R8 - <https://dda.gov.in/online-public-services>



Online Public Services

Citizen Centric Services

Select Department - Any -

Search

Other Department

Title	View link
Land Records /Scanned Ledgers / Files	Click Here For Detail
Opening of limited number Tenure (3 and 5 years) playing rights/membership for Qutab Golf Course	Click Here For Detail
Online Booking of Community Hall, Parks, Open Spaces	Click Here For Detail



<https://online.dda.org.in/Booking/default.aspx>

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DELHI DEVELOPMENT AUTHORITY

ONLINE BOOKING SYSTEM FOR COMMUNITY HALL / OPEN SPACES & PARKS

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- Emergency Booking for Community Hall
- Refund process of Online Booking of DDA Sites
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- Documents to be Uploaded for Booking



WE TOUCH YOUR LIFE IN EVERYWAY

SO AVAILABLE FOR ONLINE BOOKING



[Office Order - SOP for Booking and purchase of community hall](#)

ANNEXURE R9 - <https://online.dda.org.in/Booking/booking.aspx?btype=EP>

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Online Booking For Event Park

Online Booking(Community Hall & Open Spaces)

Emergency Booking for Community Hall

Refund process of Online Booking of DDA Sites
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Documents to be Uploaded for Booking

List Of Community Hall

List Of Open Spaces

List Of Event Parks

List Of Commonly Used Religious Sites

List Of Registered Societies

List Of Saya Days

Registration of Society in DDA

Availability

Terms And Conditions [English](#) [Hindi](#)

Online Challan Generation for Event Parks Booking.

Mischievous Elements will be punished and FIR may be lodged against them

[SUGGESTIONS/FEEDBACK](#)

Applicant Details

Booking Area Type *

Name of Applicant *

Age of Applicant *

Zone *

Address *

Pin Code*

Email ID*

Aadhar Card is necessary for everyone except registered societies

Pan Card

Aadhar Card *

GSTIN (If Any)

Mobile No.*
[Do not add +91]

Serving Employee of DDA*



DELHI DEVELOPMENT AUTHORITY

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- List Of Saya Days
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- Rate Calculator
- Marriage Rates Comparison
- APPLICANT Login
- ADMIN Login
- FIELD USER Login
- Archive Location maps
- Archive Instructions/Rates/Circulars
- Suggestions/Feedback
- Contact List

Online Challan Generation for Event Parks Booking.

Mischievous Elements will be punished and FIR may be lodged against them

[SUGGESTIONS/FEEDBACK](#)

Applicant Details

Booking Area Type *	--Select--
Name of Applicant *	<input type="text"/>
Age of Applicant *	<input type="text"/>
Zone *	--Select--
Address *	<input type="text"/>
Pin Code*	<input type="text"/>
Email ID*	<input type="text"/>
<i>Aadhar Card is necessary for everyone except registered societies</i>	
Pan Card	<input type="text"/>
Aadhar Card *	<input type="text"/>
GSTIN (If Any)	<input type="text"/>
Mobile No.* <small>[Do not add +91]</small>	<input type="text"/>
Serving Employee of DDA*	--Select--

Payment will be made online only through NET BANKING

Booking Request Details

Zone *	<input type="text"/>
Locality *	<input type="text"/>
Land Description *	<input type="text"/>
Select Type of Function *	<input type="text"/>
Function Name *	<input type="text"/>
Category	<input type="text"/>
Area Type	--Select--
Floor No.	<input type="text"/>
Date of Booking	<input type="text"/>
<input type="button" value="Calculate and Check Availability"/>	
Net payable Amount	<input type="text"/>





DELHI DEVELOPMENT AUTHORITY

ONLINE BOOKING SYSTEM FOR COMMUNITY HALL / OPEN SPACES & PARKS

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PRINT

LIST OF EVENT PARKSNORTH-WEST PARKS

SNO	ZONE	LOCALITY	ADDRESS	TOTAL AREA(Acre)	FUNCTION AREA(Acre)	Division
1	NORTH	DWARKA	District Park, Sector-17, Dwarka	3	3	HD-Dwarka
2	NORTH	DWARKA	District Park, Sector-11, Dwarka	3	3	HD-Dwarka
3	NORTH	HARI NAGAR	G-8 Lake Park, Hari Nagar	3	3	HD-VIII
4	NORTH	JAHANGIRPURI	Green Area at Jahangirpuri (Bhalswa, behind Sunjay Enclave)	1.09	1.09	HD-X
5	NORTH	MODEL TOWN	Coronation Park	3	3	HD-II
6	NORTH	PASCHIM VIHAR	District Park, PaschimVihar	3	3	HD-III
7	NORTH	PITAMPURA	SandeshVihar, Pitampura	3	3	HD-II
8	NORTH	PITAMPURA	Lake Park, Pitampura	3	3	HD-X
9	NORTH	ROHINI	Chitragupt Park, Sector 14, Rohini	2.50	2.50	HD-V
10	NORTH	ROHINI	Swarna Jayanti Park, Sector-10, Rohini Central Park	2.50	2.50	HD-V
11	NORTH	ROHINI	Swarna Jayanti Park, Sector-10, Rohini Near Restaurant	1	1	HD-V

SOUTH-EAST PARKS

SNO	ZONE	LOCALITY	ADDRESS	TOTAL AREA(Acre)	FUNCTION AREA(Acre)	DIVISION
1	SOUTH	CWG VILLAGE	Green Area adjacent to Commonwealth Games Village	3	3	HD-VII
2	SOUTH	HAUZ KHAS	Hauz khas park	2	2	HD-IV
3	SOUTH	MAYUR VIHAR	Sanjay Lake, Mayur Vihar	3	3	HD-VII
4	SOUTH	NEHRU PLACE	Astha Kunj, Nehru Place	2	2	HD-I
5	SOUTH	RAJ GHAT	Asita-yamuna River Front	3	3	HD-IX
6	SOUTH	SAKET	Satputla Lake Complex, Saket	3	3	HD-VI
7	SOUTH	SARAI KALE KHAN	Indraprastha park(Millennium park) Ring Road	3	3	HD-I

NORTH-WEST PARKS WITH AMPHITHEATERS

SNO	ZONE	LOCALITY	ADDRESS	MAXIMUM CAPACITY	DIVISION
1	NORTH	MODEL TOWN	Amphitheatre at Coronation park	250	HD-II

SOUTH-EAST PARKS WITH AMPHITHEATERS

SNO	ZONE	LOCALITY	ADDRESS	MAXIMUM CAPACITY	DIVISION
1	SOUTH	IP EXTENSION	Amphitheatre at Utsav Ground, IP Extension	150	HD-VII
2	SOUTH	MALVIYA NAGAR	Amphitheatre at Satpula park, Malviya Nagar	200	HD-VI
3	SOUTH	MAYUR VIHAR	Amphitheatre at Sanjay Lake, Mayur Vihar	500	HD-VII

4	SOUTH	NEHRU PLACE	Amphitheatre at Astha Kunj, Nehru place	750	HD-I
5	SOUTH	SARAI KALE KHAN	Amphitheatre at Indrapratha Park, Ring Road	300	HD-I
6	SOUTH	TUGHLAQABAD	Amphitheatre at Tughlaqabad Recreational park	250	HD-VI
7	SOUTH	VASANT VIHAR	Amphitheatre at Vasant Udyan, Vasant Vihar	400	HD-IV



Delhi Development Authority

Policy

For

Booking of DDA Parks

November, 2020

Available at www.dda.org.in.

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1.0 Introduction

Delhi Development Authority being the land-owning Agency in Delhi has various categories of recreational land under its jurisdiction. DDA has been designing and maintaining this large quantum of Master Plan Green for the benefit of the public. The recreational Green includes open environments like Jahanpanah Forest to Millennium Park, Aastha Kunj, District Level parks and also small Neighbor-hood Greens. Delhi is known for its large percentage of green areas and people residing in the city are benefitted with respect to environment and social benefits by using these green areas. DDA, in pursuit of further enhancing the usability of various kinds of greens has decided to propose booking some of the parks for organizing functions which are primarily art-and-culture-oriented events. The purpose is to enable public to use the DDA Parks in an organized manner and thus, enliven the parks further.

2.0 Categories of Available DDA Parks and Facilities

DDA is making certain parks available for booking for entertainment, performances, and other cultural and art-oriented events as per terms and conditions of the Policy. Identified facilities in the Parks available under this Policy have been classified into following categories.

Category A: Open park area, clearly delineated for the purpose.

Category B: Specific facilities like Amphitheatres, Boat club within the Parks.

3.0 Activities Permitted in DDA Parks During Booked Events

Besides fulfilling the terms and conditions listed in the Policy document, following activities/events are permitted in the park facilities offered to the public for the purpose of recreation and organizing events:

- 3.1 The proposed event can be organized to promote cultural activities like music performance, play and theatre, talks, poetry reading, documentary screening, various language festivals, art competitions and shows, health-oriented events, Exhibitions, etc.
- 3.2 The proposed event can be a privately organized get-together or picnic, wherein entry would be through invitation from the organizers. The application may be submitted as per Booking Procedure mentioned in para 9.
- 3.3 In each of the above cases, the list of activities proposed by the organizers will be submitted along with the application for the approval of the Competent Authority.

4.0 Activities Not Permitted in DDA Parks During Booked Events

- 4.1 Political functions and marriage ceremonies will not be allowed.
- 4.2 No cooking shall be allowed inside the park. Only ready-to-eat food shall be permitted for consumption on the site. The site will be restored to its initial state

with proper disposal of any waste generated during the event at the cost of the organizers.

5.0 Duration of Booking

- 5.1 The booking agency shall be granted permission to use the Park facility for a half day slot of 6 hours or a full day slot of 12hours from the time of handing over the authorization subject to the terms and conditions of the policy.
- 5.2 The booking agency is expected to ready the venue for the event and clear the site after the event within the allotted duration.
- 5.3 Event activities will be allowed from 6:00am to 8:00 pm during winter months and 5:00am to 9:00 pm during summer months for Categories A and B. (6-8, 5-9). For Category B facilities, the evening timings may be extended up to 11:00pm with prior permission of the Park Authority.
- 5.4 In Category A and B, a single location would not be booked for more than three days in a week.

6.0 Event Plan

Request for booking will only be entertained if it is accompanied by an Event plan specifying the following through on-line application.

- 6.1 List of proposed activities
- 6.2 A note on the theme on which the events are based.
- 6.3 Estimated number of guests expected to attend.
- 6.4 Proposal of food and beverage, if any
- 6.5 Ticket plan, if any
- 6.6 Number of expected guests
- 6.7 Security personnel deployment
- 6.8 Arrangement of guest parking plans
- 6.9 Booking duration

7.0 Physical Site Requirements for Event Organization

- 7.1 The site of the organized event will be on the pre-decided locations and it will be cordoned off by the Park Authorities from the remaining of the park by temporary bollards for the purpose of delineation of the area.
- 7.2 No permanent or opaque partitions would be installed to separate the booked area from the rest of the park.
- 7.3 No abrasive activity, like erection of tents, digging of ground or cutting of plants, that is harmful for the park in general, would be allowed.
- 7.4 In case props like banners, stalls etc. are required to be used for organizing the activities at the proposed Event; portable light weight assembly items may be commissioned.

- 7.5 The event would be a strictly no-plastic zone. Any disposable items required to be consumed during the event would be of eco-friendly material.
- 7.6 The organizer shall ensure that sufficient parking space is available for guests or else he shall make appropriate arrangement for the same in consultation with the District/Police authorities.
- 7.7 All necessary no-objection certificates and permissions from local Authorities will have to be arranged by the organizer.
- 7.8 Sound system can only be used after due approval as required under law from local authorities.

8.0 Eligibility of Booking Agency

Following entities are considered eligible as booking agency

- 8.1 Any Indian citizen
- 8.2 Cultural and Educational Societies registered under Societies Registration Act 1860
- 8.3 Schools, Colleges and Universities
- 8.4 Registered Non-Government Organizations
- 8.5 Companies registered under the Companies Act 2013
- 8.6 Residents Welfare Associations duly registered under the Societies Registration Act, 1860 or DDA Management and Disposal of Housing Estates Regulations, 1968.

9.0 Booking Procedure

- 9.1 To make a reservation of park facility, the applicant is requested to visit DDA's website at www.dda.org.in where the proposal can be submitted on-line.
- 9.2 The request must be made at least 7 days in advance of the proposed event.
- 9.3 By submitting a proposal, the applicant cannot lay claim to the desired dates at the park, even if the dates are available. Delhi Development Authority reserves the right to accept or reject the proposals.
- 9.4 Subject to confirmation of availability from the concerned Park Authorities, the decision on reservation would be communicated on-line within 7 days of receipt of request.
- 9.5 Once the reservation is confirmed, the applicant will be required to make online payment along with the security deposit through on-line portal within a period of three working days. The details of the on-line deposit are available on the website.
- 9.6 For any clarifications, the concerned Horticulture Office can be consulted at the contact number provided in the Annexure. Applicant may visit the site to check its suitability for the purpose of event.

10.0 Hiring Charges

10.1 Following charges* would be applicable on per day basis for half day and full day slots

Facility	Area (acre)	Half day slot charges(6 hours)	Full day slot charges(12 hours)	Security Deposit Refundable, subject to NOC from site
Category A	(0-1 acre)	@Rs.3000/- per acre +applicable GST	@ Rs. 5,000/-per acre +applicable GST	Rs. 10,000/-
	(1-2 acre)	@Rs.6000/- per acre + applicable GST	@Rs.10,000/- per acre +applicable GST	Rs. 20,000/-
	(2-3 acre)	@Rs. 9000/- per acre + applicable GST	@Rs.15,000/- per acre +applicable GST	Rs. 30,000/-
Category B		Rs. 5000/- + applicable GST	Rs. 10,000/- + applicable GST	Rs. 30,000/-

*50% discount will be given to educational institutions on hiring charges including security deposit.

- 10.2 In case, electricity is proposed to be consumed, as reflected in the application, a lump sum charges of Rs. 500/- for half day slot and Rs 1000/- for full day slot will be added in the booking charges.
- 10.3 In case the applicant wants to commission their own security personnel to manage the expected crowd, the same may be conveyed in writing during the time of the booking.
- 10.4 In case the entry ticket to the proposed event levied by the organizer is above Rs.1000/- in any category, DDA would charge an additional Rs. 20,000/-along with prescribed Booking amount.

11.0 Mode of Payment

- 11.1 The payment of the booking charges and the security amount will be made on-line as the procedure specified on the website.
- 11.2 Security deposit will be refund electronically in 7 days time, subject to NOC from the Deputy Director, Horticulture concerned as per provision under para 13.6.

12.0 Cancellation

- 12.1 Deposited charges and security amount will be refunded if the cancellation is made 07 days prior (midnight) to the date of the proposed event.
- 12.2 25% of the deposited charges will be deducted in case of cancellation made up till one day (midnight) prior to the day of event. Thereafter, only security deposit would be refunded.

- 12.3 In case of adverse weather conditions such as rain, fog or dust, DDA will not facilitate or provide any alternate venue. Cancellation of the event will be entirely the responsibility of the applicant.

13.0 Penalty

- 13.1 In case of unauthorized transfer of booking is detected by the field staff of DDA both parties i.e. unauthorized transfer and/transferee shall be liable for penal actions besides eviction and forfeiture of security deposit.
- 13.2 In case the site is not restored to its original state after use by the agency, a penalty as assessed by Deputy Director concerned would be levied on the agency and would be deducted from the security amount. In case, there is any damage/loss/theft to the park, the Organizer will be charged for the repairs or will have to repair the entire area at their own cost or the amount would be deducted from the security amount.
- 13.3 If event organizing agency is found ticketing the event, without intimation at the time of submitting the application online, the security deposit will be forfeited.
- 13.4 In case any non-permitted activity is taken up in the park during the event or any violation of the terms and conditions is done by the concerned agency, monetary penalty of a maximum amount equivalent to the security deposit will be levied.
- 13.5 In case of non-disposal of waste or any damage to the park, the concerned Deputy Director, Horticulture shall convey online about the assessment of damages. For non-disposal of waste, a penalty of Rs 5000/- shall be imposed and for other damages, penalty shall be as per actual assessment by the Dy. Director concerned.
- 13.6 **In case of non-communication of damages by the concerned Deputy Director (Horticulture) within 7 days it will be considered as deemed NOC and the security deposit shall automatically be refunded online.**

14.0 Terms and Conditions

- 14.1 Vice Chairman, DDA shall be the Competent Authority to take any decisions regarding the Policy and may allow reasonable deviations. The booking shall be done on first come-first-serve basis. The booking would be non-transferable, and sub-letting will not be allowed.
- 14.2 The premises are being offered for booking on "As is where is Basis". It is presumed that the intending agency has inspected the premise and familiarized with the prevailing conditions in all respect before submitting the booking request. No dispute about the conditions of the premises shall be entertained by DDA. No addition, alteration or change shall be allowed.
- 14.3 The Event Organizing Agency would require making full online payment of booking and the security deposit, in advance.

- 14.4 The Competent Authority is entitled to reject any booking request without assigning any reason whatsoever and the decision of the Competent Authority in this regard shall be final and binding. The decision taken by the Competent Authority shall not be called into question in any proceedings or court of law.
- 14.5 The park or part-park shall not be used or permitted to be used for any other purpose, whatsoever except for what is mentioned in the application and approved.
- 14.6 All required NOC from the Local Authorities like Traffic Police etc. shall be the responsibility of the organizer.
- 14.7 The approval of booking a park will be considered final only after the amount as due is deposited and the same is received by DDA.
- 14.8 The booking agency shall abide by all the rules, regulation, and by-laws of the DDA & other local Authorities in the matter of holding an event and keeping the site in proper condition. The timings of the events held in the park or part-park will be as per the local authority norms.
- 14.9 The Event Organizing Agency should follow the guidelines of Hon'ble Supreme Court orders/rules issued by Competent Authority with regard to Noise/Sound/Air Pollution. It shall follow the guidelines of National Disaster Management Authority and adhere to Fire Safety norms.
- 14.10 The Event Organizing Agency would be allowed to levy a ticket on its event provided it discloses the ticket charges at the time of booking.
- 14.11 Any material required for the organization of the event, is to be brought by organizers themselves. The Organizer can bring their own independent standing structures like panels, pedestals etc, as long as they are restricted to the identified event spaces. The spaces outside the event area cannot be used for display without prior permission.
- 14.12 The Organizers shall note that the offered park sites do not provide any storage space for any material.
- 14.13 The Event Organizing Agency shall have no right or no interest in the booked park and the legal right of the park shall remain vested with DDA.
- 14.14 DDA would not be responsible for any accident, act of God, theft or loss on site during the event and any harm to the equipment of the agency would be the responsibility of the Organizers.
- 14.15 The Event Organizing Agency shall be responsible for all statutory taxes and payments to different agencies and indemnify DDA from the same. Any expense on commodities like garbage collection etc. shall be paid by the agency. Any charges not reflected in the document would be paid by the agency as per actual directly to the concerned authority.
- 14.16 Proper cleanliness shall be maintained by the Event Organizing Agency and arrangement be made for solid and liquid waste disposal separately in co-ordination with the concerned local bodies and will also abide by Swachh Bharat Mission rules

notified in this regard and various directions issued by various authorities from time to time. The Event Organizing Agency shall ensure that no waste shall be unauthorizedly dumped /discharged in violation of rules. The Event Organizing Agency will ensure that no water logging occurs on the site.

- 14.17** The Event Organizing Agency shall ensure that entry-exit spaces of the premises are kept sufficiently wide and remain open all the times during the function.
- 14.18** The Event Organizing Agency shall not use any plastic/non-biodegradable disposable utensils or single use plastic products (such as plastic bottles) to serve the guests. Only non-disposable or biodegradable products shall be allowed.
- 14.19** A responsible attitude towards the Park is expected from the Organizer who shall be solely responsible to the Law enforcement authorities.
- 14.20** The Event Organizing Agency should ensure that unlawful or illegal activity does not take place on the event site. No liquor or tobacco consumption or any other prohibited activity shall be allowed in the park.
- 14.21** The park site will not be used for display of any hoarding or advertisements.
- 14.22** Indecent or obnoxious activity that may cause nuisance or embarrassment to the public shall not be permitted in the park.
- 14.23** No generators will be allowed in the park.
- 14.24** DDA officials will have free access to the park for the purpose of inspection.

15.0 Annexure 1: List of DDA Parks Available for Booking

15.1 Category A Parks				
	Park	Function Area available(Approx)	Horticulture Directorate	Horticulture Division
1	Swarna Jayanti Park, Sector-10, Rohini Central Park	2.5 acre	North- West	HD-V
2.	Swarna Jayanti Park, Sector-10, Rohini Near Restaurant	1 acre, extendable to 1.5	North- West	HD-V
3	Chitragupt Park, Sector 14, Rohini	2.5 acre	North- West	HD-V
4	G-8 Lake Park, Hari Nagar	3.0 acre	North West	HD-VIII
5	District Park, PaschimVihar	3.0 acre	North- West	HD-III
6	SandeshVihar, Pitampura	3.0 acre	North West	HD-II
7	Lake Park, Pitampura	3.0 acre	North West	HD-X
8	District Park, Sector-11, Dwarka	3.0 acre	North- West	HD-Dwarka
9	District Park, Sector-17, Dwarka	3.0 acre	North- West	HD-Dwarka
10	Satputla Lake Complex, Saket	3.0 acre	South East	HD-VI
11	Indraprastha Park, (Millennium Park) Ring Road	3.0 acre	South East	HD-I
12	Sanjay Lake, Mayur Vihar	3.0 acre	South East	HD-VII
13	Asita - Yamuna River Front	3.0 acre	South East	HD-IX
14	Coronation Park	3.0 acre	North- West	HD-II
Parks including Picnic Hut				
15	Astha Kunj, Nehru Place	2.0 acre	South East	HD-I
16	Hauz Khas Park	2.0 acre	South East	HD-IV

15.2 Category B Park				
	Park with Amphitheaters	Maximum Capacity recommended	Horticulture Directorate	Horticulture Division
1.	Indraprastha Park, Ring Road	300	South East	HD-I
2.	Astha Kunj, Nehru Place	750	South East	HD-I
3.	Utsav Ground, IP Extension	150	South East	HD-VII
4.	Vasant Udyan, Vasant Vihar	400	South East	HD-IV
5.	Tughlaqabad Recreational Park	250	South East	HD-VI
6.	Satpula Park, Malviya Nagar	200	South East	HD-VI
7.	Sanjay Lake, Mayur Vihar	500	South East	HD-VII
8.	Coronation Park	250	North West	HD-II

16.0 Annexure 2: Application Format (On-line application shall be developed)

1. Applicant Type (Individual/ Group/ Educational Institution/ Corporate/ NGO/ Other)
2. Name of Applicant (individual):
Or
Name of Organization:
3. Recommended by (*In case of Individual*):
Name:
Designation:
Contact:
4. Organizational Representative:
5. Aadhar card number of Applicant or representative:
6. Contact Details of Applicant on which communication is desired
Address:
Mobile Number:
E-mail id:
7. Facility Category to be Booked(*A/B/C*)
8. Facility to be booked
9. Area of the booked park (*In case of Category A or C*)
10. Date of booking
11. Slot: Single slot per day/ Full day slot
12. Event Plan (*Refer clause 6.0*)
13. Electricity proposed to be used: Yes/No
14. Hiring Charges (*to be calculated by Booking Officer*)
15. Security Amount (*to be calculated by Booking Officer*)
16. Approved by:
Signature:
Name:
Designation:
17. Agreed by:
Signature of Applicant:
Name:
Contact Details:
18. Date

17.0 Annexure 3: Format for Temporary Allotment Letter(for on-line permission)

To,

.....
.....
.....

Your request for Temporary allotment of Park with following details has been approved subject to fulfillment of terms and conditions as enclosed. You are requested to sign copy of terms and conditions as a token of acceptance and submit the same along with the required allotment price

1	Name of Park:	
2	Area:	
3	Purpose of use:	
4	Dates of Use:	

Dy. Director Horticulture.

Division:

Name:

Office Address

Date:

Copy to:

18.0 Annexure 4: Contact Number of the Directorate

Officer/ Division	Office Location	E-mail id/Contact Number
Director, Horticulture South East	15th Floor Vikas Minar, ITO	<u>ashok.kumar095@dda.gov.in</u> 011-23378078, 23378388,
Deputy Director HD-I		<u>chohal.singh245@dda.gov.in</u> 29254276, 9818896245
Deputy Director HD-IV		<u>rameshwar.d923@dda.gov.in</u> 22140594, 9599923772
Deputy Director HD-VI		<u>indraj.meena990@dda.gov.in</u> 26014530, 9899319990
Deputy Director HD-VII		<u>gs.meena339@dda.gov.in</u> 22481813, 9999673339
Deputy Director HD-IX		<u>bijendra.kumar945@dda.gov.in</u> 9873877945
Deputy Director, Dwarka		<u>fulwar.singh199@dda.gov.in</u> 22140594, 9599963199
Director, Horticulture North West	15th Floor Vikas Minar, ITO	<u>kulbirsingh2027.pwd@hry.gov.in</u> 011-23370975
Deputy Director HD-II		<u>jamil.ahmad22@dda.gov.in</u> 27023034, 9013817786
Deputy Director HD-III		<u>ds.panwar22@dda.gov.in</u> 25507273, 7838227920
Deputy Director HD-V		<u>gs.meena339@dda.gov.in</u> 26017094, 9999673339
Deputy Director HD-VIII		<u>ds.panwar22@dda.gov.in</u> 25597934, 7838227920
Deputy Director HD-X		<u>jamil.ahmad22@dda.gov.in</u> 27632358, 9013817786